

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).1053/2012

(Arising out of impugned final judgment and order dated 08/09/2011 in CMWP No.7358/1981 passed by the High Court Of Judicature At Allahabad)

SATYA NARAIN & ANR

Petitioner(s)

VERSUS

BANSH GOPAL(D) TR.LRS.& ORS.

Respondent(s)

(With appln. (s) for exemption from filing O.T., with prayer for interim relief and office report)

Date : 22/08/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Ms. Meenakshi Arora,Sr.Adv.
 Mr. M.P. Singh,Adv.
 Mr. Rajeev Kumar Bansal,Adv.

For Respondent(s) Mr. D. Bharat Kumar,Adv.
 Mr. Sayooj Mohandas M.,Adv.
 Mr. Abhijit Sengupta,Adv.

 Mr. S.R. Singh,Sr.Adv.
 Mr. Ardhendumauli Kumar Prasad,Adv.
 Mr. Kunal Verma,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar